

(b) The stock of 13,000 tonnes of rice available in the FCI depots in Tripura is quite adequate for the State's needs. The off-take by the State Government was, however, unsatisfactory as the stocks offered by the FCI were not initially found acceptable to the State Government. With the cleaning and reconditioning of the stocks to conform to Government of India's specifications and the introduction of joint inspection by the officers of the FCI and the State Food Department the off-take is now expected to increase.

(c) No, Sir. There was no marked effect on the retail prices in the open market.

(d) As already stated, about 13,000 tonnes of rice is held by the FCI in their depots in Tripura as on 1-3-78. In addition, the FCI have also been instructed to move adequate fresh stocks of rice to Tripura from outside for issue to the State Government against the Central allocations.

भारत में शिक्षा पाने वाले विदेशी

4258. श्री सुरेश झा सुमन : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में कितने विदेशी इस समय शिक्षा प्राप्त कर रहे हैं; और

(ख) उनमें से इंजीनियरी तथा तकनीकी शिक्षा पाने वाले विद्यार्थियों की प्रलग-प्रलग संख्या क्या है और कला एवं विज्ञान के छात्र कितने हैं ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) और (ख) : अपेक्षित सूचना एकत्र की जा रही है और लोकसभा पटल पर रख दी जाएगी ।

Assault on President of Delhi I.I.T. Employees Union

4259. DR. SUBRAMANIAM SWAMY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Delhi IIT Employees Union President has been assaulted causing serious injury to him, and hospitalizing him;

(b) whether the prime suspect of the police is another IIT Employee;

(c) whether this employee applied for anticipatory bail in the case registered and it was turned down by the courts;

(d) whether the IIT Administration then sanctioned to the suspect 10 days leave to enable him to abscond; and

(e) whether in Government's view this action of the Administration constitutes complicity of the IIT authorities in the assault or is otherwise improper?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) On the night between 26/27-2-78 Shri Prakash Singh Takkar, generally mentioned as President of IIT employees' Union, was found lying on the ground in an open place of the quarters of Block No. 16, IIT Hauz Khas in an injured condition and was removed to Safdarjung Hospital.

(b) Shri Prakash Singh Takkar suspected Shri Gurdev Singh a driver in the IIT and two unknown persons.

(c) According to the information received from the local police authorities, Shri Gurdev Singh applied for anticipatory bail but it was turned down by the court.

(d) According to the Institute, Shri Gurdev Singh had applied, on 28-2-78, for ten days' casual leave from

1-3-76. He was sanctioned eight days' leave with effect from 1-3-78 in accordance with rules. The Institute has denied the suggestion that Shri Gurdev Singh was granted leave to enable him to abscond.

(e) Though Shri P. S. Takkar in his statement to the police made on 28-2-78 stated that the IIT administration had some hand in the incident, the statement stands uncorroborated according to police authorities. On the other hand the Institute has denied its complicity in the incident. The whole case is under investigation by the police.

"Protected" Temples in Maharashtra

4260. SHRI R. K. MHALGI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the names of the temples in Maharashtra which are "protected" as monuments of national importance;

(b) what steps have been taken or are being taken to 'protect' these temples in Maharashtra; and

(c) what is the expenditure incurred on preservation and maintenance of these temples during last three years and the allocation made for the year 1978-79?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A list is laid on the Table of the House. [Placed in Library. See LT-1922/78].

(b) The temples are being preserved by carrying out structural repairs periodically and attending to their general maintenance.

(c) The break-up of the expenditure yearwise is as follows:

	Rs.
1975-76	98,899.84
1976-77	34,584.23
1977-78 (Upto Feb.)	78,144.91

Allocation made for the year 1978-79 is Rs. 2,50,000.

Employees working under Public Undertakings

4261. SHRI SHIV NARAIN SARSONIA:
SHRI RAM PRASAD DESHMUKH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the class-wise (I, II, III & IV) total number of persons in each of the undertakings functioning under his Ministry *viz.* Central Fisheries Corporation Ltd., Indian Dairy Corporation, National Seeds Corporation Ltd., State Farms Corporation Ltd., Central Warehousing Corporation, Food Corporation of India, Modern Bakeries (India) Ltd., Banana & Fruit Development Corporation Ltd. and Water & Power Development Consultancy Services Ltd.;

(b) the number of Scheduled Castes & Scheduled Tribes in each class and each undertaking separately;

(c) whether the Government of India's order relating to reservation of vacancies are followed in the matter of recruitment and promotion in these undertakings; and